

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Wednesday, the 21st March, 2018 (Morning Sitting)**

Number of pending Shagun Scheme cases

- 136. Sardar Lakhvir Singh Lakha, M.L.A.:-** Will the Welfare Minister be pleased to state:-
- (a) the total number of cases regarding Shagun Scheme lying pending for payments during 2012 to 2017 in Assembly Constituency Payal;
 - (b) the time by which the said payments are likely to be disbursed to the beneficiaries ?

To remove encroachments from ponds in Rural areas

- 137. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-
- (a) the total area of the ponds in rural areas togetherwith the extent of areas encroached upon;
 - (b) whether any steps are being taken by the Punjab Govt. for removing encroachments from the ponds?

Details of Murder cases

- 138. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state:-
- (a) the number of persons murdered in Punjab since February, 2017 to date togetherwith the district-wise figures of the same;
 - (b) the number of persons who have been arrested out of the convicted murderers in the murder cases referred to in part (a) above, the case-wise details thereof;
 - (c) the steps being taken by the Punjab Govt. with regard to the cases in which the convicted persons have not been arrested so far?

To provide financial aid to 'Dharmi Faujis' (Deserters)

- 139. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state:-
- (a) whether it is a fact that 319 'Dharmi Faujis' in Punjab had quit their services; if so, the details of financial aid provided to them by the Punjab Govt., the details be given in each case;
 - (b) the time by which financial aid will be provided to 'Dharmi Faujis' to whom the financial aid has not been provided yet?

Number of Civil Hospitals

- 140. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-
- (a) the number of Civil Hospitals in the State togetherwith the list of hospitals out of those in which there is an arrangement for delivery of pregnant ladies;
 - (b) the number of Hospitals in which child specialist Doctors are deputed to take care of newborn babies out of the Hospitals mentioned in part(a) above where there is an arrangement for delivery of pregnant ladies alongwith the number of hospitals where such doctors are not deputed;
 - (c) the arrangement made by the State Govt. to provide medical aid to the newborn babies where there is no child specialist doctor in the Civil Hospitals?

Details of education cess collected on Liquor

- 148. Sardar Harpal Singh Cheema, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that the State collects education cess on liquor; if so, the amount of cess collected since March, 2007 to 31.01.2018 and purposes it was used for?

Number of R.O Plants in Rajpura Sub- Division

- 149. Shri Madan Lal Jalalpur, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state:-
- (a) the number of R.Os installed in Rajpura Sub-Division (Water Supply) since year 2012 till date; the number of operational plants out of the same alongwith the reasons for non-operating of the defunct plants it not and the time by which they are likely to be made operational;
 - (b) the amount of payment made in this regard togetherwith the amount pending for payment so far?

Number of weigh bridges installed in Grain market under D.M.I scheme

- 150. Shri Aman Arora, M.L.A.:-** Will the Chief Minister be pleased to state:-
- (a) the total number of weigh bridges installed in different grain markets of Punjab by Punjab Mandi Board under D.M.I scheme since 2011 till now and total expenditure per weighbridge approved for this project;
 - (b) the minimum width of the road according to rules related to technique and planning in case of installation of weigh bridge;
 - (c) the payment made to contractor per weigh bridge;
 - (d) the number and details of weighbridges operational now and the number of different weighbridges that weighed different crops of the farmers respectively;
 - (e) the amount of lease on which these weighbridges alongwith the weigh bridge installed in Faridkot were given togetherwith the amount of lease on which the existing weighbridge installed at Faridkot at that time (2011-2012) before the formation of the board was allotted?

Number of Middle Schools in Punjab

151. **Shri Aman Arora, M.L.A.:-** Will the Education Minister be pleased to state:-

- (a) the number of middle schools (6th to 8th) exists in Punjab at present;
- (b) whether clean and pure Potable water (R.O water) is available in all schools for students; if not, the number of schools whereat the same is not available;
- (c) whether there are playgrounds in all of these schools for students; if not, the number of schools whereat the same is not available;
- (d) whether there is library in all these schools for the students; if not, the number of schools whereat the same is not available togetherwith the time when last grant was released for books in these libraries togetherwith the amount of the same;
- (e) the number of full time Head Teachers/Principals and number of math and English Subject Teachers, separately, in all these schools?

To constitute Drug-addiction (Rehabilitation Board

152. **Shri Aman Arora, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-

- (a) whether any Drug De-addiction and Rehabilitation Board has been constituted by the Govt.; if so, the time since when the same was constituted;
- (b) the details of time to time chairmen and members of this board, togetherwith the number of meetings conducted by this board for Drug De-addiction and Rehabilitation Centres so far;
- (c) the financial year-wise grant allocated for Govt. Drug De-addiction and Rehabilitation Centres, separately, from its constitution, togetherwith the amount incurred for this purpose out of the fund so received, separately;
- (d) the city/place-wise details of the Govt. and Non-Govt. Drug De-addiction and Rehabilitation centers established during last five years by the incumbent State Govt. be given;
- (e) the number of drug addiction patients treated in Govt. and Non-Govt. Drug de-addiction and rehabilitation centres during last five years togetherwith the number if drug addicted patients and the details of total amount incurred on the same during five years?

Chandigarh
The 19th March, 2018

Shashi Lakhanpal Mishra,
Secretary,
Punjab Vidhan Sabha.

Gurinderjit Kaur
Superintendent
Punjab Vidhan Sabha
Chandigarh